



The Gauhati High Court At Guwahati
[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is for information to all concerned that on 24-05-2024

(Friday):-

For listing of urgent matters, if any, relating to:-

- a) Matters pertaining to Civil Bench-I, mention may be made before the Single Bench of Hon'ble Mr. Justice Devashis Baruah.
- b) Bail matters pertaining to Special Acts and other Criminal matters, mention may be made before the Single Bench of Hon'ble Mr. Justice Arun Dev Choudhury.
- c) Writ Petitions pertaining to Civil Bench-II, mention may be made before the Single Bench of Hon'ble Mr. Justice Kaushik Goswami.

BY ORDER

Dated, Guwahati, the 22nd May, 2024.